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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER :TCP/9/2016
NAME OF THE PETITIONER(S) :Shri Chava Bharat Kumar
NAME OF THE RESPONDENT(S) :Spanish Millstream Leather Private Limited and 3 others
UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	K.RAMASAMY G.VINODHAN KUMAR	Counsel for Petitioner	
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O R D E R

Counsels representing both the parties present. Counsel for petitioner prays time for submitting final arguments. At request, time is enlarged. Put up on **01.03.2017** at **10.30 A.M.**

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)



K.ANANTHA PADMANABHASWAMY
MEMBER (JUDICIAL)

